

Import of Tinsplate Waste *for Kerala NRI Growth Fund*

3889. SHRI S. C. VARMA: Will the Minister of COMMERCE be pleased to state:

(a) whether the import of tinsplate waste has increased during the last two years on account of shifting of this item from restricted list to OGL; and

(b) if so, the steps proposed to be taken by Government to check the unbridled import of tinsplate waste which is resulting in loss of foreign exchange and curtailment of installed indigenous capacity?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) and (b) "Tin Plate Waste" as such is not classified under Indian Trade Classification and as such imports statistics are not separately maintained for this item.

Export of Vegetable from Kerala to Kuwait

3890. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received any reports on the quantity and value of vegetables export from Trivandrum that has been adversely affected by the developments in Kuwait;

(b) if so, the details thereof; and

(c) what was the average quantity and value of vegetables and other commodities exported to Kuwait from Trivandrum per month?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) and (b) It is too early to gauge the likely adverse impact of the developments in Kuwait on vegetable exports from Trivandrum.

(c) The information is being collected and will be laid on the Table of the House.

Kerala NRI Growth Fund

3891. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FINANCE be pleased to state:

(a) the number of schemes submitted by the Kerala Government for Central/RBI clearance to tap NRI funds;

(b) whether the Kerala NRI Growth Fund scheme to mobilise finances from Non-resident Indians in United States and in West Asia has been cleared by RBI;

(c) the foreign exchange expected to be earned from the scheme; and

(d) how is the fund proposed to be administered?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (d) The information is being collected and will be laid on the Table of the House.

Backlog of Reserved Posts in Andhra Bank

3892. SHRI ANADI CHARAN DAS: Will the Minister of FINANCE be pleased to state:

(a) Whether there is huge backlog of reserved posts for promotions in the Andhra Pradesh Bank;

(b) if so, the backlog in promotional posts as on 30 June, 1990 and the steps taken or proposed to be taken by Government to clear this backlog;

(c) Whether any representation has been received by Government from the All India Scheduled Castes/Scheduled Tribes, Backward Classes and Minority Employees Welfare Association with regard to non-implementation of guidelines and the huge backlog in promotions; and

(d) if so, the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d) Andhra Bank has reported that as